



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-148/NCLAT/CHN BEN/2026

Dated: 29th Aug 2026

NOTICE

Please take notice that the following matter of Chennai Bench, which was earlier adjourned to 07.10.2026, is advanced to be listed on **24.09.2026**

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt Ltd & Anr. Vs Galipoglun Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S	Ms. Vandana Raheja	Mr. Prahalad K Bhat

By order of Hon'ble Member (Judicial)

Chennai Bench

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